

## CORPORATION FOR A.I.R.

- \*2. SHRI MANIBHAI J. PATEL :  
 SHRI RABI RAY :  
 SHRI ESWARA REDDY :  
 SHRI R. R. SINGH DEO :  
 SHRI BEDABRATA BARUA :  
 SHRI SHASHIBHUSHAN  
 BAJPAI :  
 SHRI Y. A. PRASAD :  
 SHRI C. JANARDHANAN :  
 SHRI N. K. SANGHI :  
 SHRI MAYAVAN :  
 SHRI YASHPAL SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Starred Question No. 1174 on the 17th July, 1967 and state :

(a) whether any decision regarding the reorganisation of the All India Radio into a Corporation has since been taken; and

(b) if so, the main features thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Regret; it could not be expedited. No decision so far has been taken.

(b) Does not arise.

## NUCLEAR NON-PROLIFERATION TREATY

- \*3. SHRI HEM RAJ :  
 SHRI INDRAJIT GUPTA :  
 SHRI V. KRISHNAMOORTHY :  
 SHRI CHENGALRAYA  
 NAIDU :  
 SHRI MADHU LIMAYE :  
 SHRI KANWAR LAL GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the broad details of the draft treaty on Nuclear non-proliferation presented by the big two countries and whether it has been examined by Government;

(b) if so, the reaction of Government thereto; and

(c) whether Government have suggested any modifications to it and, if so, what ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) A draft Treaty on non-proliferation of nuclear weapons was presented to the Eighteen-Nation Disarmament Committee in Geneva on the 24th August 1967, by the USA and the USSR. A copy of the draft Treaty is laid on the Table. [Placed in Library see No. LT-1498/67]. Article III has been left blank, as the two sponsors have not yet reached agreement on the formulation of a provision for safeguards against the diversion of fissionable material for nuclear weapons production.

(b) The preliminary reactions of the Government of India are that the draft Treaty does not fully conform to the principles set out in U.N. General Assembly Resolutions 2028 of the XX Session and 2153-A of the XXI Session. Some members of the Eighteen-Nation Disarmament Committee have proposed amendments to the draft Treaty and the sponsors are reported to be considering them. The sponsors are also reported to be discussing the formulation of an Article III as well as the question of security assurances for non-nuclear States.

(c) No, Sir; no formal amendments have been introduced by India.

## CHINESE ATTACKS ON NATHU LA AND CHO LA

- \*4. SHRI RAM CHARAN :  
 SHRI SHIV KUMAR SHASTRI :  
 SHRI A. B. VAJPAYEE :  
 SHRI RABI RAY :  
 SHRI MAYAVAN :  
 SHRIMATI SUSHILA  
 ROHATGI :  
 SHRI SHARDA NAND :  
 SHRI SRADHAKAR  
 SUPAKAR :  
 SHRI JAGANNATH RAO  
 JOSHI :  
 SHRI R. R. SINGH DEO :  
 SHRI S. M. BANERJEE :  
 SHRI BEDABRATA BARUA :  
 SHRI CHENGALRAYA  
 NAIDU :  
 SHRI BAL RAJ MADHOK :  
 SHRI ISHAQ SAMBHALI :  
 SHRI YASHPAL SINGH :  
 SHRI N. S. SHARMA :